## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4726
ANSWERED ON:08.12.2010
MUSHROOMING OF PRIVATE UNIVERSITIES
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of Private Universities in the country;
- (b) the number of students registered with these Universities;
- (c) whether in view of recent media reports about mushrooming of Private Universities, his Ministry has taken note of this situation in Himachal Pradesh and other States regarding exact number of such Private Universities in different fields of study in existence;
- (d) if so, the details thereof;
- (e) whether any strict guidelines are in place to monitor quality of these institutions, including provisions to regulate fee structure, accountability, entry procedure, examination systems and minimum requirements of faculty, etc.; and
- (f) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) & (b): There are 63 private universities established by State Legislatures, in India as on 28.7.2010. As regards students registered with these universities, the information is not centrally maintained.
- (c) to (f): States are empowered to establish universities, including those not funded by the public exchequer (private universities) under entry 32 of List-II of 7th Schedule in the Constitution. Private universities established by State legislatures come under the provisions of the University Grants Commission (UGC) Act, 1956 and are regulated by UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003.